

**NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
COURT 1**

MP/ CP 13 of 2020

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.08.2020**

**Name of the Company:** Dr.Sobhagyamal Jain & Ors  
V/s  
Sobhagya Hospital & Research Centre Pvt Ltd  
& Ors

**Section:** 213,241-242 Co.Act,2013

**ORDER**

Learned Senior Counsel Mr. Navin Pahwa appeared for the Petitioner.

Learned C.S Mr. Pratik Tripahi and learned counsel Mr. Mitul Saxena appeared for the Respondent.

Learned Counsel Mr. Sunil Ranjan appeared for one of the objector.

We direct the Registry to list together all pending IAs to this matter.

All IAs to be heard together on 28.08.2020

  
**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

  
**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**

Dated this the 7th day of August, 2020